

17.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
70	CM APPL. 22610/2025 In W.P.(C)-3646/2025	VIPIN KUMAR SHARMA V/s THE RETURNING OFFICER NDBA ELECTIONS, 2025	VIVEK GUPTA, TARUN RANA, SWETANK SHANTANU	
		OTHER DETAILS OF ADVOCATES: VIVEK GUPTA(OFFICEVIVEKGUPTA@AMAIL.COM)(9871065420)(PETITIONER) SANTOSH MISHRA, DDC, JAGDEEP(777SANTOSHMISHRA777@GMAIL.COM, DJ05-ND@DDC.NIC.IN, JAGDEEPVATS20@GMAIL.COM)(0)(RESPONDENT) RG DHC, AMIT GEORGE(RG.DHC@NIC.IN, AMITGEORGE@OUTLOOK.COM)(0)(RESPONDENT) VIVEK GUPTA(OFFICEVIVEKGUPTA@GMAIL.COM)(9871065420)(PETITIONER) ANTOSHH MISHRA(777SANTOSHMISHRA777@GMAIL.COM)(0)(RESPONDENT) SWETANK SHANTANU(SWETANKSTER@GMAIL.COM)(9818058809)(PETITIONER)		

HIGH COURT OF DELHI
17.04.2025.

REGISTRAR (LISTING)

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